

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 3035
TO BE ANSWERED ON MONDAY, MARCH 15, 2021
Phalguna 24, 1942 (Saka)

Privatisation of PSUs

3035. SHRI VISHNU DATT SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to re-consider the decision to privatise the Public Sector Undertakings (PSUs) in the Budget 2021 at a time when the economy is likely to be flooded with the private investments and ultimately creating new avenues in contrast to the privatization at the time of economic recession;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) and (b) No Sir.

(c) Government has announced new Public Sector Enterprise (PSE) Policy which aims at making newer investment opportunities available for private sector, so as to allow infusion of private capital, technology, innovation and best management practices. Post-disinvestment growth of PSEs may generate higher economic activities resulting in new job opportunities and growth of the ancillary industries. The resources unlocked would be used to finance various social sector/ developmental programmes of the Government, which shall benefit the public. The policy will eliminate unnecessary overlap of PSEs within the same sector and improve economies of scale and reduce wasteful administrative costs.
